

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM

IA (IBC) 733/2023 in CP(IB) No.113/9/HDB/2022
u/s. 9 of IBC, 2016

IN THE MATTER OF:

M/s. C-TEL Infosystems Pvt Ltd

...Operational Creditor

VS

M/s. Karvy Data Management Services Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA 733/2023

Ld. Counsel for the Petitioner present. Notice taken, proof of service filed. Counter filed, copy served today. Ld. Counsel for the Petitioner undertakes to serve one more copy within 3 days from today. Hence, counter to be filed as a last chance. Matter adjourned to 06.06.2023. For hearing posted on 06.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)